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MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION
New Delhi, the 2nd January, 2009

G.S.R. 4(E).—In exercise of the powers conferred by Section 28A of the Chartered Accountants Act, 1949 (38 of 1949), the Central Government hereby makes the following amendment in the notification of the Ministry of Corporate Affairs, number G.S.R. 448(E) dated 28th June, 2007 constituting the Quality Review Board.

1. In the said notification, for serial number 2 and entries thereeto, the following shall be substituted, namely:—

"Shri K.P. Sasidharan, Principal Director (Commercial)-I
Office of the Comptroller & Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi-110002.

2. This notification shall take effect from the date of publication in the Official Gazette.

[F. No. 1/22/2006-IGC-P1]
JITESH KHOSLA, Jt. Secy.